## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

STARRED QUESTION NO:185
ANSWERED ON:06.08.2010
FAMILY WELFARE PROGRAMME.
Botcha Lakshmi Smt. Jhansi;Dutt Smt. Priya Sunil

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) Whether the National Commission on Population has mandate to take steps for containing the population;
- (b) if so, the main achievements of the Commission for the last three years;
- (c) the benefits accrued from the expenditure incurred from the National Population Stabilization Fund;
- (d) the details of the assistance/incentives being provided to the States for the population control;
- (e) whether some States are not effectively implementing the family welfare programmes; and
- (f) if so, the details thereof alongwith the action taken by the Union Government in this regard?

## **Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a)to(f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 185 FOR 6TH AUGUST, 2010

(a)&(b): The Terms of Reference of the National Commission on Population (NCP) is to review, monitor and give directions for the implementation of the National Population Policy with a view to achieve population stabilization by promoting synergy between demographic, educational, environmental and developmental programmes.

In accordance with the guidance received from NCP, Registrar General of India (RGI) has taken up the Annual Health Survey in 284 districts of 8 Empowered Action Group (EAG) states and Assam, based on their poor health indicators. Further, Five Experts Groups were constituted for studying the population profile of the States of Bihar, Uttar Pradesh, Rajasthan, Madhya Pradesh and Orissa and to identify weaknesses and make suggestions to improve the health delivery systems and the demographic status of these States. The reports of these groups have been shared with the State Governments for corrective actions.

- (c) The benefits accrued from the expenditure incurred from the National Population Stabilization Fund are at Annexure-I.
- (d) At present, no incentive is given to State Governments to check/bringing down/control the population. However, the Government provide financial assistance to the States/UTs under various schemes meant for population stabilization. Details of assistance provided to the States and UTs during the last three years is at Annexure-II
- (e)&(f): All states are implementing the Family Welfare programme, which has a target free approach. However, the extent of implementation of Family Welfare Programmes varies from State to State depending upon the level of socio-economic and cultural situation.